

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 31st January, 2025

NO. LJ (B) 6/2019/122 - In exercise of the powers conferred by sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints the following Officers to be the Executive Magistrates in connection with the forthcoming General Election to the Khasi Hills Autonomous District Council (KHADC), 2025 within East Khasi Hills District :-

SL. NO.	Names of Officers and Designation
1.	Ebica Hajong, Astt. Executive Engineer, Chief Engineer, PWD Bldgs, Meghalaya.
2.	Dauni Wanhi Passah, Asstt. Engineer, Chief Engineer, PWD Roads.
3.	Hopeful Syiemiong, Asstt. Executive Engineer, Chief Engineer, PWD (Roads).
4.	Kitbok Nongsteng, Research Officer, Chief Engineer, PWD (Roads).
5.	Jerome G. Momin, Asst Engineer, PHE, Chief Engineer, PHE Department.
6.	Nangseibok Kharbuki, Asst. Analyst, Chief Engineer, PHE Department.
7.	Relingstar Rynjah, Asst Engineer, PHE, Chief Engineer, PHE Department.
8.	Dremsingh Shadap, Sub Divisional Officer (PHE), Electrical Sub Division, Shillong.
9.	Skhemborlang Marbaniang, Asst Engineer, PHE, EE PHE, Electrical Mawphang.
10.	Godwin Godfrey, Asst Engineer, PHE, EE PHE, Greater Shillong Water Supply Div. No.1.
11.	Sharlin Mynsong, Asst Engineer, PHE, EE PHE, Greater Shillong Water Supply Div. No.1.
12.	Felix Graham Pyngrope, Accounts Officer, EE PHE, Investigation Division.
13.	R. Melvin Khyriem, Assistant Engineer, EE PWD Electrical Division.
14.	Davies Star Shanpru, Assistant Engineer, EE PWD(R), Meghalaya Division.

15.	Dilonto Laso, Asst Executive Engineer, EE PWD (Roads), Shillong Bye Pass Division.
16.	Richard Anderson Wanniang, Executive Engineer, Executive Engineer (Engg. Wing) Health Deptt.

(Cyril V.D. Diengdoh),
Commissioner & Secretary to the Govt. of Meghalaya,
Law Department

MEMO.NO. LJ (B) 6/2019/122-A,
Copy to:-

Dated Shillong, the 31st January, 2025

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner, East Khasi Hills District, Shillong with reference to letter No. SHED/4/2025/4, dt. 20.01.2025.
4. District Council Affairs Department with reference to letter No. DCA.1/2025/51, dt. 23rd January, 2025.
5. Personnel A.R (A) Department.
6. Election Department.
7. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
8. Director of Information and Public Relation, Meghalaya, Shillong
9. Office Copy.

By Order etc.,

Samunp

Deputy Secretary to the Govt. of Meghalaya
Law (B) Department

as/